

(2023) 10 SIK CK 0056

In the Sikkim High Court

Case No : Second Appeal Order No. 02 Of 2023

Dhan Kumari Pradhan

APPELLANT

Vs

Bigyan Pradhan And Others

RESPONDENT

Date of Decision : 19-10-2023

Acts Referred:

Citation : (2023) 10 SIK CK 0056

Hon'ble Judges : Meenakshi Madan Rai, J

Bench : Single Bench

Advocate : K. T. Tamang, Sushant Subba

Judgement

Meenakshi Madan Rai, J

Learned Counsel Mr. Sushant Subba enters appearance on behalf of the Respondents and undertakes to file Vakalatnama in the interregnum.

I.A. No.01 of 2023 is an application filed by the Appellant seeking stay of the proceedings of Title Suit No.01 of 2023 (Bigyan Pradhan and Others vs. The Secretary, Land Revenue Department, Government of Sikkim and Others) pending before the Court of Learned Civil Judge, Rongli Sub-Division, Pakyong, Sikkim.

Learned Counsel for the Appellant does not seek to press the application for Stay.

I.A. No.01 of 2023 stands disposed of as not pressed.

List for hearing on admission on 24-11-2023.